

CODE ALLOTTED:

(for official use)

Date:

To

The Registrar (Judicial-I),
High Court for the State of Telangana,
Hyderabad.

Sir,

Sub: Request for allotment of Computer Code – Reg.

I, _____ have enrolled myself as an advocate in the Bar Council of Telangana. I intend to practice in the High Court for the State of Telangana and file cases in my name. Therefore, I request your good self to allot a Computer Code to me so as to enable me to file cases in this Hon'ble High Court.

My details are as under:-

Name	
Enrollment No	
Date of Birth	
Address	
Pin Code	
Mobile No	
Email ID	

Thanking you,

Yours sincerely,

Applicant

Enclosures

1. Bar Council of the State of Telangana – Enrolment Number Certificate Copy.
2. Bar Council of Telangana ID card (Photo ID) – Copy.
3. Certificate of Practice issued by Bar Council of India (Photo ID) Copy.
4. Provisional Law Degree Certificate issued by the university (Passed before 2010) exempted from AIBE Exam.